

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 05.02.2024**

**Appeal No. 216 of 2023**

Mr. Vikas Rajpal

.... Appellant

Versus

Securities and Exchange Board of India &  
Ors.

... Respondents

Mr. Harekrishna Mishra, Advocate with Mr. Kailash Rathod,  
Advocate for the Appellant.

Ms. Rasika Ghate, Advocate with Ms. Shefali Shankar, Mr. Nishit  
Dhruva, Advocates i/b MDP & Partners for the Respondent Nos. 1  
(SEBI).

None for the Respondent Nos. 2 (Karvy Stock Broking).

None for the Respondent Nos. 3 (Karvy Capital).

ORDER :-

1. Adjourned due to non-availability of the bench. List on April  
1, 2024.

Ms. Meera Swarup  
Technical Member

05.02.2024  
PTM